है जिनमें विभिन्न वर्गों का आवास भी सम्मिलित होगा। इस विकास कार्य को विभिन्न औपचारिकताएं पूरी हो जाने तथा योजनाएं और प्राक्कलन तैयार हो जाने के तुरन्त बाद आरम्भ कर दिया जाएगा।

(ग) आशा की जाती है कि प्रस्तावित विकास कार्य, उक्त कार्य के आरम्भ होने के समय से लगभग दो वर्ष में पूरा हो जाएगा। परन्तु, यह निधियों के उपलब्ध होने पर निर्भर करेगा।

Police and Customs Officials Involved in Smuggling Activities

961. SHRI S. R. REDDY: Will the Minister of FINANCE be pleased to state:

(a) whether he is aware of reports that some police and customs officials were themselves involved in smuggling activities; and

(b) if so, how many such cases have come to the notice of the Government and what action has been taken against such officials?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) and (b). Yes Sir. Recently, 2 Police Constables of the Bombay Police and two Preventive Officers of the Bombay Customs (Preventive) Collectorate were involved in smuggling of gold and wrist watches. All of them were arrested. The two Customs Officers have been placed under suspension. The involvement of police constables in smuggling has been brought to the notice of the Government of Maharashtra. In addition to above, a few cases came to the notice of Government in the past where Customs Officials were involved in smuggling of contraband goods into the country. Appropriate action under the law was taken against them.

Fixation of Prices and Stock limit of Essential Commodities and Vegetable Oils

962 SHRI S. S. SOMANI:

SHRI K. MALLANNA:

SHRI D. D. DESAI:

SHRI C. K. CHANDRAPPAN:

SHRI D. G. GAWAI:

Will the Minister of COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION be pleased to state:

(a) whether prices of certain essential commodities and vegetable oils have been fixed by Government recently;

(b) if so, the details thereof; and

(c) whether stock-limits both for wholesalers and retailers for pulses, edible oils and vanaspati have been fixed under the Essential Commodities Act?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI KRISHNA KUMAR GOYAL): (a) Central Government recently fixed the maximum retail price of mustard oil.

(b) According to the Mustard Oil (Price Control) Order, issued on 30 September, 1977, no dealer shall, either by himself or by any person on his behalf sell or offer to sell any mustard oil at the retail price exceeding Rs. 10/- a kg., exclusive of the cost of container but inclusive of taxes. The Order became effective from September 30, 1977.

(c) Yes Sir. Both the Mustard Oil (Price Control) Order and the Pulses and Edible Oils (Storage Control)

Order have been challenged before the Supreme Court, whose decision is awaited.

हवाई अड्डों पर विमान यात्रियों का एक्स-रे करने वाला यंत्र

963. श्री एस० एस० सोमानी :

श्री सी० के० जाफर शरीफ :

क्या पर्यटन और नागर विमानन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भारत के पास ऐसे यंत्र नहीं हैं जिससे कम समय में हवाई अड्डे पर यात्रियों की जांच पड़ताल करने में कस्टम अधिकारियों की सहायता हो सके ;

(ख) क्या ऐसी ही मांग एक वर्ष पूर्व की गई थी जब कि इंडियन एयरलाइन्स के बोइंग 737 में दिल्ली में कुछ सशस्त्र अपहरणकर्ता चढ़ गये थे और उसे जबरदस्ती उड़ा कर लाहौर ले गये थे; और

(ग) यदि हां, तो क्या सरकार का विचार विदेशों से ऐसे नये उपकरण आयात करने का है जिससे हवाई अड्डे पर विमान यात्रियों का एक्स-रे आदि हो सके और यात्रियों को भी सुविधा हो सके ।

पर्यटन और नागर विमानन मंत्री (श्री पुरुषोत्तम कौशिक) : (क) से (ग). सूचना एकत्रित की जा रही है तथा सभा-पटल पर रख दी जाएगी ।

सब्जियों के निर्यात पर रोक

964. श्री एस० एस० सोमानी : क्या वाणिज्य तथा नागरिक पूर्ति और सहकारिता मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार ने सब्जियों के विदेशों को निर्यात पर रोक लगा दी है ,

(ख) यदि हां, तो कब और क्या उसके परिणामस्वरूप सब्जियों की कीमतों में कोई परिवर्तन हुआ है ; और

(ग) यदि हां, तो कितना ?

वाणिज्य तथा नागरिक पूर्ति और सहकारिता मंत्रालयों में राज्य मंत्री (श्री कृष्ण कुमार गोयल) : (क) जी हां। ताजी सब्जियों के निर्यात पर रोक लगा दी गई है ।

(ख) और (ग). ताजी सब्जियों के निर्यात पर 19-7-1977 को रोक लगाई गई थी जब कि आलू तथा प्याज के निर्यातों को क्रमश: मार्च, 1977 तथा 13-5-77 को बन्द किया गया था । सब्जियों की कीमतें पहले ही ऊंची थीं और उनमें निरन्तर वृद्धि का रुख बना हुआ था । यदि सरकार ने कार्यवाही न की होती तो सब्जियों की बढ़ती हुई कीमतें और ऊंची हो गई होतीं । इस कार्यवाही से सब्जियों की कीमतों को सीमा में रखने और कुछ मामलों में कीमतों में गिरावट लाने में सहायता मिली है ।

Export of superior Basmati Rice through Private Traders

965. SHRI OM PRAKASH TYAGI: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION be pleased to state:

(a) whether Government have decided to permit private traders to export superior basmati rice hither to exclusively handled by S.T.C. or State agencies;

(b) whether this decision will not lead to rise in the price of rice; and